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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 13.12.2017.


PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.43/ BB/2017	-	For filing rejoinder	Rule-6 of IB.	Deem Roll-Tech Ltd. Vs Bhuwarka Steel Industries Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
15	RISHI ANEJA 9880599908	operational creditor	

ORDER

Counsel for Petitioner is present. Proxy Counsel for Respondent is also present.
I.A 160/17 is taken up today. Counsel for opposite party filed objections in I.A
160/17. List it for hearing along with main matter on 11/01/2018.


Member (T)


Member (J)